

APPELLATE TRIBUNAL FOR ELECTRICITY
New Delhi

Dated: 20.05.202

APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex, Lodhi Road,
New Delhi -110003
Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 20.05.2020

NOTIFICATION

In partial modification of our earlier circular dated 02.05.2020, now, it has been decided by the Competent Authority, that henceforth the consent of both Counsels is not mandatory and the Tribunal will take up part heard matters (in which the substantial arguments have been heard) on the request of any of the parties.

This notification issues with the approval of the Competent Authority of APTEL.

Sd/-
Dr. Ashu Sanjeev Tinjan
Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website.